

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No. 133 Dated 14/05/2012

In exercise of powers vested under Chapter – XVII(Oath Commissioners) of Rule 186 of Jammu and Kashmir High Court Rules, 1999, Hon'ble the Chief Justice has been pleased to appoint below mentioned Advocates as Oath Commissioners for a period of two years from the date of order and for the area shown against their respective names:-

S. No.	Name of the Applicant	Area
1	Zahid Hussain	District & Sessions Court, Kargil
2	Eshey Lamo	District & Sessions Court, Leh
3	Moneer Ahmad	District & Sessions Court, Kargil
4	Mir Rayees Ahmed	Munsiff Court, Banihal
5	Ajay Salalia	District & Sessions Court, Reasi

The Oath Commissioner, so appointed shall strictly comply with the conditions laid down in the Rules and maintain requisite registers and receipt books as required under Rule 190 to 195 of the said Rules.

By order

1/11/12

(J.R.Kotwal)
Registrar General

No. 3595-611/4P Dated 14/05/2012

Copy forwarded to the:-

- 1-4 Principal District & Sessions Judge, Kargil/Leh/Ramban /Reasi
- 5-8 President Bar Association, Kargil/Leh/Ramban /Reasi
..... for information
- 9 Manager Govt. Press, ~~Srinagar~~ for publication in the next issue of Govt. Gazette.
- 10 Incharge N.I.C High Court of Jammu/Srinagar for uploading on the Website.
- 11 Mr/Ms _____, Advocate, for information.

11.05.2012
Joint Registrar

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.

ORDER

No: 31

Dated: 16-04-2012

It is hereby notified that in connection with Darbar Move, Session-2012, Main Wing of the High Court and Office of the Registrar Vigilance shall close at Jammu on Friday, the 27th April, 2012 after office hours and re-open at Srinagar on Monday, the 7th of May, 2012 F.N.

By Order.

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16.4.2012
(J.R. Kotwal)
Registrar General
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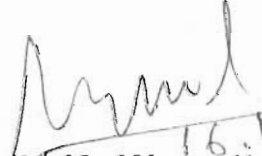
No: 1064-1139/NE

Dated: 16-04-2012

Copy to the :-

1. Registrar, Supreme Court of India, New Delhi.
- 2-22 Registrar, High Court
23. Secretary to Government, Law Department, J&K, Jammu.
24. Principal Secretary to Hon'ble the Acting Chief Justice, High Court of J&K.
25. Registrar Vigilance, High Court of J&K, Jammu.
- 25-A Director, J&K State Judicial Academy, Jammu.
26. Registrar Judicial, High Court Wing, Srinagar with the request to provide necessary assistance to the Advance Party in connection with shifting of High Court record. The Registrar Judicial is also requested to ensure that Chambers/ Courts and Offices of Registry are made ready before 07th May, 2012 and all the telephones are made functional.
27. Registrar Judicial, High Court Wing, Jammu.
- 28-49 Pr. Distt. & Sessions Judge, Jammu/ Udhampur/ Kathua/ Rajouri/ Poonch/ Doda/Samba/Reasi/Kishtwar/Ramban/ Srinagar/ Budgam/ Anantnag/ Baramulla/ Kupwara/ Pulwama/ Shopian/ Bandipora/Ganderbal/Kulgam/Leh / Kargil.
- 50 Advocate General, J&K, Jammu.
51. Accountant General, J&K, Jammu.
- 52 Dy. Accountant General, J&K, Jammu.
- 53 Director information, Srinagar/ Jammu.
- 54-65 Secretary, Bar Association, Jammu/ Udhampur/ Kathua/ Rajouri/ Poonch/ Doda/Samba/Reasi/Kishtwar/Ramban/ Srinagar/ Budgam/

- Anantnag/ Baramulla/ Kupwara/ Pulwama /Shopian
/Bandipora/Ganderbal/Kulgam/ Leh / Kargil.
66. Station Director, Radio Kashmir, Jammu/ Sgr. for announcement.
67. Station Director, Doordarshan Kendra , Jammu/ Srinagar.
68. Sr. News Editor, Doordarshan Kendra, Jammu for announcement.
69. Post Master General, Jammu with the remarks that all official letters and telegrams addressed to the Hon'ble Chief Justice, Registrar General, Principal Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Chief Accounts Officer, Deputy Registrar (Adm.) shall be received by the Administrative Wing at Jammu till 27th of April, 2012 and thereafter at High Court Wing, Srinagar. All officials letters addressed to the Registrar Judicial, High Court Wing, Jammu shall be received as usual.
70. Post Master , Srinagar with the remarks that all officials letters and telegrams addressed to the Hon'ble Chief Justice, Registrar General, Principal Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Chief Accounts Officer, Deputy Registrar (Adm.) shall be received by the Administrative Wing at Srinagar w.e.f. 7th of May, 2012.
71. Treasury Officer, Civil Secretariat, Jammu.
- 72-73 Protocol Officer, High Court, Jammu/ Srinagar.
- 74-75 Manager, Government Press, Jammu/ Srinagar for publication in the next issue of Government Gazette.
76. Chief Accounts officer, High Court of J&K, Jammu for information and necessary action.


16.4.2012
(K.K. Wattal)
Joint Registrar (Adm)
A 7/11

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

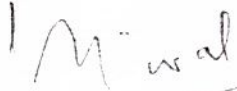
No: 908

Dated: 02.01.2012

In the interest of administration:

1. Sh. Shujat Ali Khan, Registrar Rules, High Court of J&K, is transferred and posted on deputation as Presiding Officer, J&K Industrial Tribunal/Labour Court against available vacancy. He shall, however, continue with and render his services, as and when required, as Coordinator e-Court Project, High Court of J&K as well as Coordinator for Mediation Centres, State of J&K, till further orders.
2. Sh. Shujat Ali Khan shall also hold additional charge of the vacant post of One Man Forest Authority, J&K.
3. Registrar Vigilance, High Court of J&K, shall hold additional charge of Registrar Rules, High Court of J&K, till further orders.

By Order

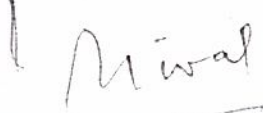

(J. R. Kotwal)
Registrar General

Dated:- 02.01.2012

No:- 19056-63/9.c

Copy to the:-

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
- 2) Secretary to Hon'ble Mr. Justice Mansoor Ahmad Mir,
Judge Incharge e-Court Project,
....for information of their Lordships.
- 3) Secretary to Govt., Department of LJ&PA, Civil Sectt., Jammu
- 4) Registrar Vigilance, High Court of J&K, Jammu,
- 5) Registrar Judicial, High Court of J&K, Jammu/Srinagar,
- 6) Sh. Shujat Ali Khan, Registrar Rules, High Court of J&K, Jammu,
- 7) Chief Accounts Officer, High Court of J&K, Jammu,
....for information and necessary action.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

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ORDER

No: 1061

Dated: 29.02.2012

In the interest of administration the following transfers are hereby made:

- 1) Ms. Tabasum Qadir Parray, Munsiff, Leave Reserve Post, High Court Wing Srinagar is transferred and posted as Munsiff, Chadoora vice Mr. Sarfaraz Nawaz.
- 2) Mr. Sarfaraz Nawaz, Munsiff, Chadoora is transferred and posted as District Judicial Mobile Magistrate (Traffic), Poonch against available vacancy.

By Order

J. R. Kotwal
(J. R. Kotwal) 29/2
Registrar General

No: 21882-900/R.S

Dated: 29.02.2012

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.
3. Registrar (Judicial), High Court of J&K, Srinagar,
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Principal District Judge, Budgam/Poonch
6. Munsiff, Chadoora/Mendhar,
.....for information and necessary action.
7. _____
.....for information and immediate compliance.
8. Incharge NIC, for uploading on website.
9. Office file.

J. R. Kotwal
29/2
Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

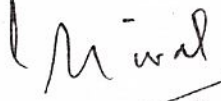
No: 911

Dated: 02.01.2012

In the interest of administration:

- 1) S/Shri Kuldeep Singh, K. K. Sharma and Sushil Sharma, Assistant Registrars, High Court Wing Jammu are transferred to High Court Wing Srinagar.
- 2) Registrars Judicial, High Court Wing Jammu/ Srinagar shall adjust the Assistant Registrars of the respective Wings suitably in a way that no Section remains without services and supervision of an Assistant Registrar.

By Order



2.1.2012
(J. R. Kotwal)
Registrar General

No:- 19592-603/2-S

Dated:- 02.01.2012

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of His Lordship.
2. Registrar Vigilance, High Court of J&K, Jammu, for information.
3. Registrar Judicial, High Court of J&K, Jammu/Srinagar,for information and necessary compliance.
4. Chief Accounts Officer, High Court of J&K, Main Wing,
5. Accounts Officer, High Court of J&K, Jammu/Srinagar,for information & necessary action.
6. Sh. Kuldeep Singh, Assistant Registrar, High Court of J&K, Jammu,
7. Sh. K. K. Sharma, Assistant Registrar, High Court of J&K, Jammu,
8. Sh. Sushil Sharma, Assistant Registrar, High Court of J&K, Jammu,
9. Incharge NIC for uploading on website.
10. Office file.


2.1.2012
(K. K. Wattal)
Joint Registrar (Admn.)